GOVERNMENT OF INDIA MINISTRY OFINFORMATION AND BROADCASTING RAJYA SABHA

QUESTION NO07.03.2011

ANSWERED ON

REGULARIZATION OF SERVICES OF CASUAL PRODUCTION STAFF OF DDK.

1159 Dr. Bharatkumar Raut

Will the Minister of COALINFORMATION AND BROADCASTING be pleased to state :-

- (a) whether it is a fact that there have been representations from casual production staff of DDKs in the country particularly from Mumbai to regularize their services under the Prasar Bharati;
- (b)the number of people working as casual production staff during the last ten or more years; and
- (c)whether there is any policy made by Government to regularize their services under the Prasar Bharati?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

- (a)Yes Sir. However, no representation has been received from DDK, Mumbai.
- (b)Approximately 296 Casual Artists are awaiting for their regularization as per regularization scheme of Doordarshan dated 9.6.1992 & 17.03.1994.
- (c)At present a proposal has been sent to Prasar Bharati Secretariat for approval of Prasar Bharati Board for regularization of services of eligible casual artists in Doordarshan.